

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 05  
CP No. (IB)- 58/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**R.K. Steel Enterprises LLP**

**... Operational Creditor**

**Versus**

**Ashiana Ispat Ltd.**

**... Corporate Debtor**

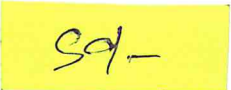
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Operational Creditor : Ashutosh Kumar, Adv.  
For the Corporate Debtor : V.K. Sachdeva, Adv.  
Sarvesh Jain, Adv.

**ORDER**

Heard Mr. Ashutosh Kumar, Adv. appearing on behalf of the Petitioner. Mr. V.K. Sachdeva, Adv. along with Mr. Sarvesh Jain, Adv. appearing on behalf of the Respondent. It is submitted by both the learned counsels that settlement talks are on final stage. The matter may be settled amicably between the parties. On the request of both the counsels, list the matter on 10.06.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

April 22, 2024